

**HIGH COURT OF SIKKIM**  
**GANGTOK**

No. 344/HCS

Dated: 09/11/2016

**OFFICE ORDER**

In partial modification of Office Order 295/HCS dated 30.09.2016, Mr. Benoy Sharma, Chief Judicial Magistrate –cum- Civil Judge (North) at Mangan shall remain in-charge of the Court and Office of Chief Judicial Magistrate –cum- Civil Judge (East) at Gangtok and Principal Magistrate, Juvenile Justice Boards (East) at Gangtok and (North) at Mangan in addition to his own duties, with immediate effect.

Further, he shall hold Court of the Chief Judicial Magistrate (North) at Mangan, on the first and last Monday of every month and in case, if holiday falls on Monday, then he shall hold Court during the next working day, until further orders.

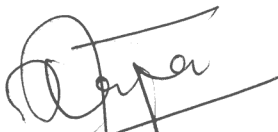
By Order,

Sd/-  
(N.G. Sherpa)  
**REGISTRAR GENERAL**

Memo No. : V (31)/Confdl./HCS/ 7716-40  
Date: 9-11-16  
Copy to:

1. Mr. Benoy Sharma, Chief Judicial Magistrate –cum- Civil Judge (North) at Mangan.
2. The District & Sessions Judge (West) at Gyalshing.
3. The District & Sessions Judge (North) at Mangan.
4. The District & Sessions Judge (East) at Gangtok.
5. The District & Sessions Judge (South) at Namchi.
6. The Director, Sikkim Judicial Academy, Gangtok.
7. The Civil Judge –cum- Judicial Magistrate (South)I/C at Namchi
8. The Civil Judge –cum- Judicial Magistrate (North)I/C at Mangan.
9. The Civil Judge –cum- Judicial Magistrate (East) at Gangtok.
10. The Civil Judge –cum- Judicial Magistrate, Chungthang Sub- Division, North Sikkim.
11. The Civil Judge –cum- Judicial Magistrate, Soreng Sub- Division, West Sikkim.
12. The Chief Secretary, Government of Sikkim, Gangtok.
13. The Additional Chief Secretary –cum- Home Secretary, Home Department, Government of Sikkim, Gangtok.
14. The Secretary, Finance Revenue & Expenditure Department, Government of Sikkim, Gangtok.

15. The Legal Remembrancer –cum- Law Secretary, Law Department, Government of Sikkim, Gangtok.
16. The Secretary, Department of Personnel, Administrative Reforms and Training, Government of Sikkim, Gangtok.
17. The Advocate General, Government of Sikkim, Gangtok.
18. The Chief Pay & Accounts Officer, Treasury Pay & Accounts Office, Government of Sikkim, Gangtok.
19. The Accounts Section, District & Sessions Court (South & West) at Namchi.
20. The General Secretary, Bar Association of Sikkim, Gangtok.
21. The General Secretary, High Court Bar Association, Gangtok.
22. The General Secretary, Namchi Bar Association, Namchi, South Sikkim.
23. The Gazette Section for publication in Government Gazette.
24. The Sr. System Officer, Computer Cell, High Court of Sikkim, Gangtok (for publishing in the High Court Website).
25. The System Officer, District & Sessions Court (North) at Mangan, for publishing in the District Court website.
26. Personal file and
27. Guard file.

  
**ADDITIONAL REGISTRAR  
-CUM- SR. READER**